

National Company Law Tribunal
Allahabad Bench
Allahabad

79/241-243/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: Mr. Pranjay Sharma

Vs.

M/s Galvanising Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	NITIN SHARMA	ADV	PETITIONER	
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2.	MR. VIVEK KUMAR	ADV		
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Order dated 15.12.2016

79/241-243/ALD/2016 Mr. Pranjay Sharma Vs. M/s

Galvanising Pvt. Ltd.

For filing rejoinder and also reply in the Company Application
25.01.2017, without fail.

List on 25.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.12.2016